GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 4065 TO BE ANSWERED ON 18.08.2025

Construction of National Highway No.752E

4065. SHRI BAJRANG MANOHAR SONWANE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that a 2 to 3 kilometer stretch of National Highway No. 752E (Paithan-Pandharpur Palkhi Marg) near village Dongarkinhi in Patoda Taluka, Beed District, remains incomplete due to non-availability of forest clearance;
- (b) whether the said land is under the jurisdiction of the Forest Department despite there being no actual forest cover on the site;
- (c) whether the Ministry has received any proposal from the Ministry of Road Transport and Highways or the State Government to seek clearance for the said portion of National Highway;
- (d) if so, the present status of the proposal and reasons for the delay, if any; and
- (e) the time by which the Government proposes to issue the necessary clearance to enable completion of the Palkhi Marg in the public interest?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a)& (e) As per the information received from the State Government of Maharashtra the User Agency namely National Highways Department, Chhatrapati Sambhajinagar had submitted a proposal through online Parivesh portal for use of forest land for construction of Paithan-Pandharpur Palkhi Marg National Highway No. 752E on 4th January 2021. Subsequently, the User Agency withdrew the proposal.

As informed by the Government of Maharashtra, the State Forest Department has not received any fresh proposal regarding this road.
